

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1304(CHE)/2024**

**PETITION NUMBER : CP(IB)/52(CHE)/2023**

**NAME OF THE APPLICANT : SPP Insolvency Professionals (Liquidator)  
M/s. Devas Engineering Systems Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 31A of IBBI Reg, 2106**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This is an Application to take on record reconstituted stakeholders consultation committee. The same is taken on record.

**IA(IBC)/1304(CHE)/2024** is disposed off.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk